GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2759 TO BE ANSWERED ON 17.03.2017

MALNUTRITION AMONG WOMEN/GIRLS AND CHILDREN

2759: SHRI SATISH CHANDRA DUBEY SHRI BHARTRUHARI MAHTAB SHRIMATI NEELAM SONKER SHRI RAJU SHETTY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the malnutrition among women/girls including pregnant and lactating mothers and children has increased across the country in recent years and is highest in the world, if so, the details thereof indicating the outcome of surveys/reports made in this regard, State/UT-wise and the reasons therefor;
- (b) the number of deaths from malnutrition reported in the country during the said period, State/UT-wise indicating the study, if any, conducted by the Government/NCPCR thereon;
- (c) whether the schemes launched by the Government for eradication of malnutrition have achieved the desired results during the said period and if so, the details thereof, scheme-wise and if not, the reasons therefor;
- (d) whether the Government has provided adequate funds under the schemes to combat malnutrition during the said period, if so, the details thereof, scheme and State/UT-wise and if not, the reasons therefor;
- (e) whether the cases of irregularities/corruption under the said schemes have been reported during the said period and if so, the details thereof, State/UT-wise along with the action taken thereon; and
- (f) the other steps taken by the Government to make the country malnutrition free?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) As per "The State of the World's Children 2016" Report published by United Nations International Children Emergency Fund (UNICEF), India ranks 10th in terms of underweight prevalence and 17th in terms of stunting prevalence in the world.
- (b) The data regarding number of deaths from malnutrition is not maintained by this Ministry. However, malnutrition is a multi-faceted problem and is not a direct cause of death but contributes to mortality and morbidity by reducing resistance to

- infections. However, as per the information received from NCPCR, 14 complaints relating to deaths of children due malnutrition have been received by NCPCR during the last three years and the current year. The State/UT-wise details are at **Annexure-I**.
- (c) National Family Health Surveys conducted periodically assess the nutritional status of the population over a period of time which is an outcome of the impact of all the schemes of the Government intended to bring about improvement in the nutritional status. The latest National Family Health Survey (NFHS-4), 2015-16 shows a decline in the prevalence of malnutrition in the country as compared to NFHS-3 data, which is an outcome of the various schemes implemented by the Government towards this goal.
- (d) Adequate funds have been provided under the schemes to combat malnutrition implemented by this Ministry ,i.e.,Integrated Child Development Services (ICDS) Scheme, Scheme for Adolescent Girls and Maternity Benefit Programme. The State/UT-wise details of funds under the schemes is **Annexure-II**, **III and IV**.
- (e) During the last three years and the current year, a total of 25 cases of irregularities/corruption have been reported in the ICDS scheme, which have been forwarded to respective State/UT to take further necessary action. The State/UT-wise details are at **Annexure-V**. No cases of irregularities/corruption have been reported under the Scheme for Adolescent Girls and Maternity Benefit Programme.
- (f) In addition to the aforesaid nutrition-centric schemes, the Food and Nutrition Board of the Ministry, through its regional field units, is engaged in conducting training programmes in nutrition, advocacy towards generating awareness through nutrition education programmes on the importance of healthy balanced diets through the use of locally available foods, and mass awareness campaigns.

Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2759 for 17.03.2017 State/UT-wise details of complaints received in NCPCR concerning deaths of children due to malnutrition during the last three years and the current year.

Year	State/UT	Total No. of complaints relating to deaths of children due to malnutrition
2013-14	Uttar Pradesh	1
	Madhya Pradesh	1
2014-15	Uttar Pradesh	1
2015-16	Uttar Pradesh	2
2016-17	Uttar Pradesh	1
	Odisha	2
	Madhya Pradesh	4
	Rajasthan	1
	Maharashtra	1
	Total:	14

Annexure-II
Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2759 for 17.03.2017
Funds released for Supplementary Nutrition (SNP) under ICDS Scheme during the last three years

Rupees in lakh

		2013-14	2014-15	2015-16
S No	State/UTs	Funds released	Funds released	Funds released
1	Andhra Pradesh	40877.32		
2	Bihar	51022.67		
3	Chhattisgarh	15794.18	11302.16	32879.98
4	Goa	385.92	515.46	593.45
5	Gujarat	17414.66	18445.91	30058.92
6	Haryana	6732.32	7424.01	5545.06
7	Himachal Pradesh	3067.82		
8	Jammu & Kashmir	5631.95		
9	Jharkhand	18055.44		
10	Karnataka	24820.33		
11	Kerala	4511.22		
12	Madhya Pradesh	42386.37		
13	Maharashtra	43029.81	37860.23	
14	Odisha	29109.00		
	Punjab	6174.61		
16	Rajasthan	24075.05	23837.65	22694.59
17	Tamil Nadu	22639.02	26961.81	27006.20
18	Telangana	0.00	13088.78	18292.97
19	Uttar Pradesh	126054.32	152371.18	203927.22
20	Uttarakhand	1751.25	6014.82	21307.95
21	West Bengal	35245.14	37687.47	42524.56
22	A & N Islands	101.37	147.23	267.67
23	Chandigarh	265.39	341.99	535.56
24	Dadra & N Haveli	98.78	123.48	62.38
25	Daman & Diu	100.41	67.34	40.24
26	Lakshadweep	29.02		68.31
27	Delhi	6249.29	4978.98	6740.28
28	Puducherry	177.71	182.37	340.04
29	Arunachal Pradesh	3492.73	5032.15	4194.48
30	Assam	34300.52	45517.33	33637.97
31	Manipur	4449.10	3632.78	1150.60
32	Meghalaya	8110.80	9380.22	7565.63
33	Mizoram	2481.65	2437.62	1551.50
34	Nagaland	3445.56	5308.79	1717.06
35	Sikkim	587.68	734.59	434.30
36	Tripura	4000.16		7870.18
	Total	586668.57	671190.92	804872.78

Annexure-III
Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2759 for 17.03.2017
Amount released/utilised under the Scheme for Adolescent Girls during last three years
(Rs. in lakh)

S.No.	States/UTs	2013-14	2014-15	2015-16
		Released	Released	Released
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	1305.11	805.48	675.68
2	Arunachal Pradesh	116.83	120.94	78.41
3	Assam	2311.46	1042.63	817.44
4	Bihar	3289.87	6458.23	875.28
5	Chattisgarh	1076.83	4232.15	2072.23
6	Goa	130.56	236.44	337.905
7	Gujarat	4707.30	2270.30	2234.25
8	Haryana	269.66	792.09	812.47
9	Himachal Pradesh	574.95	583.71	956.78
10	Jammu & Kashmir	466.80	292.12	156.27
11	Jharkhand	150.99	944.50	193.31
12	Karnataka	3118.78	4345.49	3164.54
13	Kerala	1511.57	802.45	1201.84
14	Madhya Pradesh	6554.02	7395.74	8746.45
15	Maharashtra	2797.64	386.74	1531.25
16	Manipur	53.20	21.15	95.82
17	Meghalaya	383.58	296.92	232.04
18	Mizoram	111.15	96.37	90.65
19	Nagaland	240.73	185.31	188.39
20	Odisha	4003.62	3528.36	3477.67
21	Punjab	0.00	0.00	814.7
22	Rajasthan	5163.67	4301.48	3275.09
23	Sikkim	30.90	55.99	48.2
24	Tamil Nadu	3774.02	4322.41	4131.91
25	Telangana		1226.48	1242.82
26	Tripura	599.60	622.77	417.25
27	Uttar Pradesh	13836.29	14642.59	8823.48
28	Uttaranchal	0.00	243.19	14.12
29	West Bengal	0.00	0.00	0
30	A&N Islands	24.36	93.11	44.14
31	Chandigarh	5.70	7.78	14.01
32	Daman & Diu	0.00	0.00	0
33	D & NH	22.99	0.00	16.44
34	Delhi	884.48	655.20	228.43
35	Lakshdweep	3.52	0.00	12.03
36	Puducherry	16.26	24.02	19.27
	Total	57536.41	61032.12	47040.57

Annexure-IV
Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2759 for 17.03.2017
State/UT-wise details of funds released under Maternity Benefits Programme during the last three years

S. No.	Name of the States/UTs	2013-14	2014-15	2015-16
		(Rupees in	(Rupees in Lakh)	(Rupees in
		Lakh)	("1	Lakh)
1	Andhra Pradesh	1814.47	3,004.65	1502.32
2	Arunachal Pradesh	0.00	41.49	20.74
3	Assam	149.78	1,744.74	872.38
4	Bihar	1758.10	4,862.81	2431.40
5	Chhattisgarh	1456.53	859.86	429.94
6	Goa	300.95	164.30	82.16
7	Gujarat	1007.80	1,504.88	1090.90
8	Haryana	343.65	-	171.82
9	Himachal Pradesh	124.30	295.19	537.11
10	Jammu & Kashmir	665.24	522.38	261.20
11	Jharkhand	34.64	-	17.32
12	Karnataka	1452.81	-	894.95
13	Kerala	1390.69	934.59	515.60
14	Madhya Pradesh	2128.07	3,627.44	2358.21
15	Maharashtra	3160.24	2,838.51	1419.26
16	Manipur	0.00	-	0.00
17	Meghalaya	53.93	-	26.96
18	Mizoram	0.00	19.39	9.70
19	Nagaland	60.64	56.90	28.46
20	Odisha	2038.85	1,796.57	1606.61
21	Punjab	66.20	ı	33.10
22	Rajasthan	935.01	3,640.40	1820.20
23	Sikkim	7.87	24.12	12.06
24	Tamil Nadu	3032.19	2,241.40	1837.75
25	Telangana	_	1,877.78	938.90
26	Tripura	161.76	209.70	479.83
27	Uttar Pradesh	95.29	-	47.64
28	Uttarakhand	322.64	570.58	1182.74
29	West Bengal	394.82	3,016.90	1508.46
30	Delhi	58.65	371.42	929.70
31	Andaman & Nicobar Islands	122.32	44.35	72.67
32	Puducherry	32.75	24.58	29.50
33	Chandigarh	20.23	-	162.37
34	Daman & Diu	4.13	18.70	9.34
35	Dadra & Nagar Haveli	11.29	-	5.62
36	Lakshadweep	0.00	-	0.00
	Total	23205.84	34,313.63	23346.92

Annexure-V Statement Referred in reply to Lok Sabha Un-Starred Q.No. 2759 for 17.03.2017

Year-wise details of cases of irregularities/corruption received from States/UTs				
State/UTs	2013	2014	2015	2016
Bihar				1
Chhattisgarh				1
Gujarat		1		
Haryana		1		
Jharkhand		1		
Madhya Pradesh				5
Maharashtra	1	1	2	
Odisha				1
Uttar Pradesh				4
Uttarakhand				2
Chandigarh				1
Assam				2
Meghalaya				1
TOTAL	1	4	2	18